Dated: 07.11.2017

ORDER NO. 155 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide order no. **74 of 2017** for CESTAT Kolkata to the extent indicated below :-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Sh. V. Padmanabhan, Member (T)		Division Bench matters

Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.

By Order

(A.Mohan Kumar)

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Dated: 07.11.2017

ORDER NO. 156 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide **order no. 153 of 2016 for CESTAT Bangalore** to the extent indicate below:

COURT	PERIOD	WORK ASSIGNED
Hon'ble Shri S.S. Garg, Member (J) and Hon'ble Shri V. Padmanabhan, Member (Technical)	From 04.12.2017 to 15.12.2017	All Division Bench matters

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.

By Order

(A.Mohan Kumar)

Registrar

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Dated: 07.11.2017

ORDER NO. 157 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide **order no. 115 of 2017 for CESTAT Mumbai** to the extent indicate below:

From 4.12.2017 to 8.12.2017, Hon'ble Ms. Archana Wadhwa, Member (J) will hear Single Member Bench matters, as notified.

By Order

(A.Mohan Kumar)

Registrar

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Dated: 07.11.2017

ORDER NO. 158 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide order no. 74 of 2017 for CESTAT Kolkata to the extent indicate below:

From 4.12.2017 to 8.12.2017, Hon'ble Dr. D.M. Misra, Member (Judicial) will hear Single Member Bench matters, as notified.

By Order

(A.Mohan Kumar) Registrar

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